

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 1

Service Tax Appeal No. 10522 of 2019

[Arising out of OIA-AHM-EXCUS-002-APP-119-18-19 passed by Commissioner (Appeals)
Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

C.C.E.-Ahmedabad-ii

.... Appellant

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

VERSUS

M/s. Ftf Pharma Ltd

.... Respondent

Survey No 183+231,paiki, First Floor,
Above Hyundai Servicecentre, Sarkhej-rajkot Highway(nh 8a)
Navapura Char Rasta, Taluka-sanand, AHMEDABAD
GUJARAT-380015.

APPEARANCE:

Sh. G. Jha, Suptd. (AR) for the Appellant
None appeared for the Respondent

CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)

DATE OF HEARING : 09.09.2019

DATE OF DECISION: 09.09.2019

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11328 of 2019

(Dictated and pronounced in the open court)

**(Raju)
Member (Technical)**